

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 111 OF 2016

Dated: 22nd November, 2018

In the matter of:

Maharashtra Veej Grahak Sanghatana **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

ORDER

The Bench could not assemble today. As agreed by the parties, list the matter for hearing on **23-1-2019**.

Court Master/PPS

tpd